

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) No, Sir.

(b) Does not arise.

Increase in AIDS Cases

210. SHRI BANWARI LAL PUROHIT: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) the number of AIDS cases reported in each state during the last six months; and

(b) the steps Government propose to take to warn the public at large about this dreaded disease?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILMANI ROUTRAY): (a) 12 AIDS cases, comprising of 11 Indians and 1 Foreigner have been reported during the last six months as per the details given below:—

	<i>No. of cases</i>	
Delhi	1	Indians
Maharashtra	3	Indians
Tamil Nadu	6	Indians
Pondicherry	1	Indians
Karnataka	1	Foreigner

(b) Health Education activities have been identified. Health Education/Publicity Materials have been developed for dissemination of information to the general public and to high risk groups.

Illegal Manpower export

211. SHRI V. SREENIVAŚA PRASAD: Will the Minister of LABOUR AND WELFARE be pleased to state:

(a) whether the Protector General of Emigration has recently nabbed in Trivandrum and Madras, some unscrupulous agents indulging in illegal manpower export; and

(b) if so, the details thereof and action taken by Government against them?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) Yes, Sir.

(b) On receiving the information about illegal recruitment, the Protectors of Emigrants at Trivandrum and Madras carried out search at the places concerned with the help of local police. Incriminating documents were seized in the course of the search. One person was arrested and he has been remanded to judicial custody for 12 days.

Agreement between Pepsi Cola and Punjab Agro-Industries Corporation

212. SHRI P. CHIDAMBARAM: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state that whether there is any proposal to review the agreement entered into between Pepsi Cola and the Punjab Agro-Industries Corporation for setting up of food processing industries in Punjab?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): No decision in this regard has been taken at present.

Mass Rapid Transit System in Delhi

213. SHRI P. CHIDAMBARAM: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have assessed the infrastructural requirements to cope with

the growing traffic in Delhi;

(b) if so, the details in this regard; and

(c) whether a mass rapid transit system is considered necessary to meet the requirements?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). Several Committees in the past have gone into the issue relating to the growing traffic in Delhi, and the infrastructural requirements. The Perspective Plan for Delhi-2001 prepared by the Delhi Development Authority has also made an assessment of transport demand. To meet this demand a multi-modal integrated mass transport network would be required. In order to prepare a detailed Feasibility Report for a Mass Transit System for Delhi, Delhi Administration has engaged M/s. Rail India Technical & Economic Services Ltd. (RITES). This report would take into account recommendations of previous Committees and the Assessment of transport demand made in the Perspective Plan for Delhi-2001 and suggest appropriate measures to cope up with the growing traffic in Delhi. The report is due by May 1990

Export of Cotton

214. SHRI P. CHIDAMBARAM: Will the Minister of TEXTILE be pleased to state:

(a) the quantity and types of cotton exported during 1989-90, so far;

(b) whether Government propose to export more cotton during the current year; and

(c) if so, the details thereof?

THE MINISTER OF TEXTILES AND MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SHARAD YADAV): (a) to

(c). The Government had earlier released a quota of:

2 lakh bales — Extra Long Staple cotton

1 lakh bales — Long Staple cotton

1 lakh bales — Bengal Deshi

25,000 bales — Soft Waste

15,000 bales — Yellow pickings

10,000 bales — Assam Comilla

1 lakh Kgs. — Hard Waste

for export during the 1989-90 cotton season. The Government have recently allowed the institutions to export Long Staple (28 mm and above) cotton against the ELS quota and released an additional quantity of 2 lakh bales of Long Staple for export by them. The quotas of Soft Waste and yellow pickings have also been enhanced to 50,000 bales and 25,000 bales respectively.

Release of further quota for export of cotton would depend on the availability of exportable surplus and the domestic and international prices thereof.

Cauvery Waters and Telugu Ganga

215. SHRI P. CHIDAMBARAM: Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the questions of Cauvery Waters and Telugu Ganga were discussed by him recently with the State Governments concerned; and

(b) if so, the outcome thereof?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) No, Sir.